

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
COURT HALL NO.32 SITTING AT PRINCIPAL BENCH BENGALURU
at 04:30PM
BEFORE

THE HON'BLE JUSTICE C.M. POONACHA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Adv for Pet/Appl/Comp	Adv for Resp.
MATTER PERTAINS TO KALABURAGI BENCH FOR BEING SPOKEN TO			
1	EP 200007/2023 (,) REG: RECTIFICATION OF OFFICE OBJECTIONS RAISED ON I.A.3/2024 FOR PRODUCTION OF DOCUMENTS FILED BY ADVOCATE FOR RESPONDENT NO.1(REG:1)DOCUMENTS TO BE MARKED AS ANNEXURES AND THE SAME IS ATTESTED BEFORE COMPETENT AUTHORITY. 2) INSTEAD OF DOCUMENT, ANNEXURES TO BE STATED IN INDEX.3)ENGLISH TRANSLATION OF KANNADA DOCUMENTS AT PAGE NO.365,367, 369, 371, 375, 378, 380, 382 TO BE FILED. 4)CLEAR/TYPED COPY OF AT PAGE NO.376 TO BE FILED. 5)COPY SERVED TO PETITIONER THROUGH E-MAIL	A.S.SHARANABASAPPA @ SHARAN - PETITIONER - PARTY-IN-PERSON	R KOTHWAL FOR R1 (VK FILED) KRUPA SAGAR PATIL FOR R2 (VK FILED) USTAD ZAKIR HUSSAIN FOR R3 AND R9 (VK FILED) B.K.PATIL FOR R11 (VK FILED) V/O DATED 08.12.2023 AGA TAKE NOTICE FOR R12. R5- SYED SAJJAD ALI SD R7- TARABAI BHOVI SD R8- MOHAMMED ASHRAF SD R10- ABDUL HAMEED BEGBAN SD VIDE COURT ORDER DTD 15.03.2024 SUMMONS TO R4- MD. MAHEMOOB SHAH R6- ABDUL HAMEED HAJI MOHAMMAD IS HELD SUFFICIENT D.P.AMBEKAR, FOR APPLICANT ON I.A.4/2024

ACKNOWLEDGMENT TO
BE FILED.6)
PROVISION OF LAW TO
BE STATED
CORRECTLY)
2)I.A.4/2024 FOR
PERMISSION FILED BY
SRI D.P.AMBEKAR,
ADVOCATE FOR
APPLICANT.
3)NON FILING OF
OBJECTION TO
I.A.2/24 FOR STRIKE
OUT THE PLEADINGS
BY PETITIONER/PARTY
IN PERSON VIDE
COURT ORDER DATED
15.03.2024.
4)I.A. 1/24 FOR
REJECTION OF
ELECTION PETITION
FILED BY ADVOCATE
FOR R1
(OBJECTION TO
I.A.1/2024 FILED BY
PETITIONER/ PARTY
IN PERSON)
5) I.A.2/2024 FOR
STRIKE OUT THE
PLEADINGS FILED BY
ADVOCATE FOR R1
6)NON-FILING OF
WRITTEN STATEMENT
BY ADVOCATE FOR R2
(NOTICE SERVED TO
R2 ON 25.11.2023)
7)NON-FILING OF
WRITTEN STATEMENT
BY ADVOCATE FOR R3
AND R9 (NOTICE
SERVED TO R3 & R9
ON 25.11.2023)
8) NON-FILING OF
WRITTEN STATEMENT
BY AGA FOR R12
(NOTICE SERVED TO
R12 ON 28.11.2023)
9) NON-FILING OF
WRITTEN STATEMENT
BY ADVOCATE FOR R11
(NOTICE SERVED TO

COURT HALL NO:6

R11 ON 25.11.2023)
10) NON-FILING OF
WRITTEN STATEMENT
BY SERVED
R4- MD. MAHEMOOB
SHAH
R5- SYED SAJJAD ALI
R6- ABDUL HAMEED
HAJI MOHAMMAD
R7- TARABAI BHOVI
R8- MOHAMMED ASHRAF
R10- ABDUL HAMEED
BEGBAN
(NOTICE SERVED TO
R4 TO R8 & R10 ON
25.11.2023)

---END---